CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. CPC. 129 of 2005

M.A. 78 of 2006 O.A. 1166 of 1997 Date of order: 4.1.2007

Present

Hon'ble Mr. B.V. Rao, Judicial Member

Hon'ble Dr. A.R. Basu, Administrative Member

ARABINDA SINGHA ROY & ORS.

- VS -

T.K. MONDAL

For the Applicants

Mr. A. Chakraborty, Counsel

For the Respondents : :

Mr. R.M. Roychoudhury, Counsel

ORDER

Per Mr. B.V.Rao, IM:

Ld. Counsel for both sides are present. This M.A. No. 78 of 2006 has been filed for preponing the date for hearing of the Contempt Petition No. 129 of 2005.

- 2: Heard Ld. Counsel for both the parties.
- 3. M.A. dismissed as being infructuous.
- 4. CPC is dropped since the order has already been complied with.

However, the Ld. Counsel for the applicant opposes the same.

					_
		_		_	
B 4 C	8.4	BÉ	ኅ/	Λ/	١
IVI F	IVI	BF	K.I	м	,

(a) SI No of the AppMEMBER(!)
(.) Lame of the applicant
(c) Dt. of presentation or
application for copy
(d) No or pages
(e Copying fee charged/
urgoni or ordinary
(f) Dr of preparation of copy 12/2/2007
(g Dt. of delivery of the copy
to di. applicant